मुआवजा तय किया गया था, वह 21.64 करोड़ रुपए है। इसमें से 6 करोड़ रुपए राज्य शासन ने पूर्व में दिए थे और बाकी 21.64 करोड़ रुपये की राशि का अवार्ड 8 जुलाई को उन्होंने देना तय किया है। जब यह राशि पूरी मिल जाएगी, उसके बाद जो 533 किसान हैं, उन किसानों को भुगतान करके पजेशन लिया जाएग, अभी जमीन किसानों के पजेशन में हैं।

श्री टी.एस. बाजवा: सभापित महोदय, मेरा दूसरा सप्लीमेंट्री सवाल है कि अभी मंत्री महोदय ने जो उत्तर दिया है, उसमें बनाया है कि इसके लिए 5427.29 लाख रुपया खर्च किया गया है और पैरा "ग" में यह कहा गया है कि अभी पिछले हफ्ते जमीन के लिए पैसेस राज्य सरकार से लिए गए हैं। मैं माननीय मंत्री जी से जानना चाहता हूं कि अभी यदि जमीन खरीदी नहीं गई है तो इतना पैसा, इतनी राशि कहां पर खर्च की गई है? महोदय, उस जमीन की पोजीशन के बारे में पैरा "ग" में स्पष्ट लिखा गया है कि जमीन की पजेशन अभी नहीं ली गई है, तो मैं जानना चाहता हूं कि इतनी रकम कहां पर खर्च की गई?

श्री कांतिलाल भूरिया: सभापित महोदय, माननीय सदस्य ने दो बातें कही हैं। पहले से जो सस्था वहां पर चल रही है, वह शिक्षा और अनुसंधान के क्षेत्र में काम कर रही है। इसके द्वारा अभी तक 54 करोड़, 27 लाख रुपए की राशि उपयोग में लाई गई है। माननीय सदस्य ने 500 एकड़ जमीन के अधिग्रहण की बात की है। अभी उसकी राशि राज्य सरकार से आनी है। जैसे ही वह राशि आएगी, वैसे ही हम किसानों को मुआवजे का भुगतान कर देंगे, तब जाकर हमें किसान उस जमीन का पोजेशन देंगे। अभी वह जमीन किसानों के पास ही है, इसलिए उस पर कोई राशि खर्च करने का सवाल ही नहीं उठता है।

New Rail line in Manipur

- *165. SHRI RISHANG KEISHING: Will the Minister of RAILWAYS be pleased to state:
- (a) the names of the State capitals in the country which are not yet connected by Rail;
- (b) whether survey of Jiribam-Tupul, new rail line in Manipur has been completed; and
- (c) if so, the estimated cost of the project, the likely time to start and to complete the rail project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS. (SHRI R. VELU): (a) to (c) A statement is laid on the Table of the Sabha.

Statement

- (a) The names of the State Capitals in the country which are not yet connected by Railways are Itanagar, Shillong, Kohima, Imphal, Agartala, Aizwal, Gangtok and Srinagar.
- (b) The Reconnaissance Engineering-cum-Traffic Survey had been completed in 2002-03. The final location survey is yet to be taken up.
- (c) The anticipated cost of the project is Rs. 727.56 crore. The project has been included in the Supplementary Demands for Grants 2003-04. The preliminary activities like final location survey, preparation of plans and estimates will be taken up in the current year. The work will be completed in the coming years as per the availability of resources.

SHRI RISHANG KEISHING: Sir, the answer to part (a) of my question affirms that no State capital in the border areas has been connected by rail. I just want to know whether the Government has a policy to connect every State capital by rail. And, if that is so, this policy becomes an emotional and a prestigious national policy. I just want to know why the Government should not speed up implementation of this policy thus bringing about development of these areas and an emotional integration of these insurgent-affected States with the mainstream.

SHRI R. VELU: Out of the eight State capitals which are to be connected by railways, Srinagar is being covered; we are already on the job. As regards Arunachal Pradesh, Tripura and Manipur, we have already covered these areas. And, the remaining places which are to be connected are the capitals of Nagaland, Mizoram, Meghalaya and Sikkim. In respect of Meghalaya, Mizoram and Sikkim, we have already taken up the survey of these areas. Shortly, say, in a year or two, we will be able to connect the capitals of these States by rail. In respect of Meghalaya, there is a local resistance which has to be necessarily tackled. This is the position. As a policy, we are trying out best to see to it that all the capitals are connected by rail.

SHRI RISHANG KEISHING: Can the House be assured that this is a national policy and that it will surely be implemented? Can this assurance be given?

SHRI R. VELU: When we have taken up a survey, this its indicates that it is an assurance.

SHRI LALHMINGLIANA: Mr. Chairman, Sir, I want to know from the Railway Minister whether there is any proposal for improvement of the Badarpur-Bairabi railway line. And, is there any proposal for extension of the said railway line up to Sairang?

SHRI R. VELU: Right now I don't have details. I will collect the same and furnish it to the hon. Member.

Environment clearance for urban projects

- *166. SHRIMATI PREMA CARIAPPA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether Government have issued a notification making it mandatory for urban projects to get environment clearance;
- (b) whether the new projects relating to construction of new townships and settlement colonies, commercial complexes etc. have also come under the purview of Environment Impact Assessment;
 - (c) if so, the details thereof;
- (d) whether Government are aware that several new townships are being developed around Butkal Lake and Surajkund Lake, Haryana;
- (e) if so, whether the promoters have taken environment clearance; and $\$
 - (f) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI A. RAJA): (a) to (f) A Statement is laid on the Table of the House.

Statement

(a) to (c) Government of India have amended EIA Notification, 1994 *vide* S.0.801 (E) on 7th July, 2004 to bring construction of new townships, industrial townships, settlement colonies, commercial complexes, hotel complexes, hospitals and office complexes, anywhere in the country, for more than 1,000 persons or discharging sewage more than 50,000 litres per day or with an investment of more than Rs. 50 crores and new industrial estates having an area of more than 50 hectares and the